

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB) No.572/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

| | | | | |
|---------------------|--|---|---------------------|--|
| Name of the Company | | Poddar Fabiricators Pvt.Ltd. -Vs- Gillanders Arbuthnot & Co. Ltd. | | |
| Under Section | | 9 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date | |

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ANUSINGH
ANISHEK DAS
ASHOK K.R. SINGH

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Advocate for
the Operational
Creditors

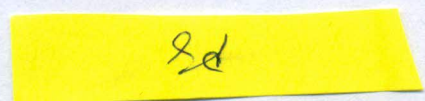
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ORDER

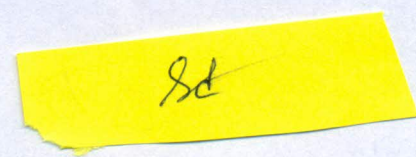
Ld. Counsel for the operational creditor submitted that process of settlement is going on and sought adjournment on this ground. Prayer is allowed.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 20/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)